

## Master Circular

**Cash Reserve Ratio (CRR) & Statutory Liquidity Ratio (SLR)****(Appendix - II)**

**Monthly statement showing the daily position of maintenance of liquid assets under Section 24 of the Banking Regulation Act, 1949 (As applicable to Co-operative Societies) during the month of \_\_\_\_\_**

[Applicable to all Primary (Urban) Co-operative Banks (Scheduled and Non-Scheduled)]

[Vide para, 5.7]

Name of the Bank :

*(Rupees rounded off to the nearest thousand)*

	Date	Amount of Liquid Assets		Deficit	Surplus	Remarks
		Required to be maintained	Actually maintained			
1	2	3	4	5	6	7
1						
2						
3						
4						
5						
6						
7						
8						
9						
10						
11						
12						
13						
14						
15						
16						

	Date	Amount of Liquid Assets		Deficit	Surplus	Remarks
		Required to be maintained	Actually maintained			
17						
18						
19						
20						
21						
22						
23						
24						
25						
26						
27						
28						
29						
30						
31						

Signature of CEO \_\_\_\_\_

Name \_\_\_\_\_

Designation \_\_\_\_\_

**NB:** *Where there is a public holiday under Negotiable Instruments Act, 1881 (26 of 1881), figures in respect of such day should relate to the preceding working day.*